

DR. P. C. MITRA: I want to know for the three seasons—summer, rainy and winter.

SHRI K. C. REDDY: I have not got the detailed information.

SHRI N. R. MALKANI: Is there any convention by which officers belonging to Class I shall also wear khadi, uniforms for official purposes, and what is the value of khadi purchased for them?

SHRI K. C. REDDY: No, Sir. We do not supply any uniform or cloth for officers in Class I service.

*344. [The questioner (Shrimati Savitry Devi Nigam) was absent. For answer, vide cols. 1946-47 infra.]

*345. [The questioner (Shri J. V. K. Vallabharao) was absent. For answer, vide col. 1947 infra.]

TRUCK MANUFACTURE FOR DEFENCE NEEDS

*346. MOULANA M. FARUQI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Federation of Indian Chambers of Commerce and Industry have approached Government to reconsider their decision to undertake an independent programme of truck manufacture for defence needs; and

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) No, Sir.

(b) Does not arise.

مولانا ایم - فاروقی : کیا انریبل

منسٹر یہ بتائیں گے کہ فیڈریشن کمیशन

نے اپنی رپورٹ میں یہ تجویز کی

تھی کہ ڈیفنس اور عام ضروریات کے

لئے ٹرکس کو ایک ہی ساتھ ذیل کیا

جائے اور ایک ہی ساتھ پورا کیا جائے -

‡[مولانا ام॰ فاروقی: क्या आनरेबल मिनिस्टर यह बतायेंगे कि डीएफ कमीशन ने अपनी रिपोर्ट में यह तवर्जाज की थी कि डिफेंस और आम जरूरियात के लिए ट्रक्स को एक ही साथ डील किया जाय और एक ही साथ पूरा किया जाय ?]

श्री मनुभाई शाह : इन्हीं सब बातों पर गौर करके डिफेंस ने तय किया कि २००० ट्रक्स बनाई जाय ।

مولانا ایم - فاروقی : کیا انریبل

منسٹر یہ بتائیں گے کہ اس وقت

کتنی ٹرک آپ باہر سے امپورٹ کرتے

ہیں اور کتنی یہاں بنا رہے ہیں -

‡[مولانا ام॰ فاروقی: क्या आनरेबल मिनिस्टर यह बतायेंगे कि इस वक़्त कितनी ट्रक आप बाहर से इम्पोर्ट करते हैं और कितनी यहां बना रहे हैं ?]

श्री मनुभाई शाह : सब यहीं बनती हैं । थोड़ी सी जो मिलिट्री और खास रिक्वायरमेंट की होती हैं, उनकी आयात करने की इजाजत है । बाकी सब ट्रक यहीं मैन्युफैक्चर होती हैं ।

SHRI V. PRASAD RAO: Is it not a fact that some of the responsible members and officers of the F.I.C.C.I. have openly canvassed against such a contract for the manufacture of trucks?

SHRI MANUBHAI SHAH: Well, Sir, I have said that no official representation has been received. They had passed certain resolutions. Government considered every aspect of it and finally decided to enter into this contract.

SHRI BABUBHAI M. CHINAI: How does the cost of the M.A.N. trucks work out in comparison with those manufactured here?

SHRI MANUBHAI SHAH: It is too early to say anything. Once the trucks are manufactured, we shall be in a position to know the cost thereof.

DR. H. N. KUNZRU: Was this project approved of by the Ministry of Commerce and Industry?

SHRI MANUBHAI SHAH: Yes, Sir, the Government of India as a whole took the decision, including the Ministry of Commerce and Industry.

DR. H. N. KUNZRU: The hon. Minister has not answered my question. It is the Commerce Ministry that is primarily concerned with the manufacture of articles. Has that Ministry approved of it? The Government of India may have overruled it.

SHRI MANUBHAI SHAH: I am saying that the Ministry approved of it. That is how the Government took the decision.

SHRI V. PRASAD RAO: Is it not a fact that the benefit to the nation would have been more if this manufacture had been taken up in the public sector rather than in the private sector?

SHRI MANUBHAI SHAH: Well, Sir, the Defence Ministry wanted to manufacture these trucks to meet army requirements and the Government of India approved of this scheme in the public sector.

PRICES OF INDIGENOUS CYCLE TYRES AND TUBES

*347. MOULANA M. FARUQI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the prices of the various qualities of indigenous cycle tyres and tubes have been fixed by Government; and

(b) if so, what measures have been taken or are proposed to be taken to ensure that these are available to the general consumers at controlled rates?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) In October, 1955, the manufacturers were asked to fix the price of cycle tyres and tubes, on the basis of the recommendations made by the Tariff Commission.

(b) The following measures have been taken by Government to ensure fair prices to general consumers:—

- (1) The production of bicycle tyres and tubes have been stepped up.
- (2) When there was a shortage of bicycle tyres and tubes in the country, sufficient quantity was imported to augment indigenous production to the desired extent.
- (3) Even now provision has been made for granting permission to import any specified banned sizes of tyres and tubes on an *ad hoc* basis.
- (4) Government have been taking up the matter of ensuring supplies of tyres and tubes at fair prices with the manufacturers from time to time. The manufacturers are endeavouring to see that the bicycle tyres and tubes are sold at fair prices by their dealers and distributors.

مولانا ایم - فاروقی : استیہمت

کے پارت بی کے سلسلہ میں جو نمبر ۲ میں آپ نے کہا ہے اس میں آپ یہ فرماتے ہیں کہ ہائسکل کے ٹائر کی شارج ہے - تو کیا آپ یہ بتائیں گے کہ سلہ ۵۹-۱۹۵۸ میں کتنے ٹائر امپورٹ کرنے کی آپ نے اجازت دی -